

As per PMGSY Programme Guidelines, PMGSY projects are to be completed within a period of 9 working months from the date of issue of the work order. In case the period for execution is likely to be adversely affected by monsoon or other seasonal factors, the time period for execution may be extended but shall not exceed 12 calendar months. In respect of Hill States where the work is executed in two stages, the time limit upto 18 calendar months has been permitted for completion of Stage-I works and 9 to 12 months for Stage-II works. Time period of 18-24 months has been permitted for completion of cross drainage works exceeding 25 metre length, depending on site conditions.

(c) Does not arise.

(d) and (e) As per PMGSY Programme guidelines, PMGSY projects are required to be covered by 5 year maintenance contracts, to be entered into along with the construction contract, with the same contractor in accordance with Standard Bidding Document for regular routine maintenance. Funds to service these contracts are to be budgeted and to be provided by the State Government. Special repairs necessitated on account of flood damages are, however, required to be carried out by the State Government with their own funds and the assistance that may be available under calamity relief and reconstruction.

Rural Employment Schemes in the country

3492. SHRIMATI BRINDA KARAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of rural employment schemes approved and being operated by the Central Government; and

(b) the details of targets and achievements pertaining to these schemes during the last three years, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The Ministry of Rural Development is implementing two major rural employment schemes, namely, National Rural Employment Guarantee Act (NREGA) for generating wage employment and Swarnajanti Gram Swarozgar Yojana (SGSY) for generating self employment.

(b) NREGA provides a legal guarantee of 100 days of wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. Number of days of employment availed by a household depends on the number of days of employment demanded by the household. The SGSY has been conceived as a holistic programme covering all aspects of self employment like organization of rural poor into Self-Help Groups (SHGs) and their capacity building, training, planning of activity clusters, infrastructure development, financial assistance through bank credit and subsidy, marketing support, etc.. NREGA is demand based and has no targets. State-wise achievements under NREGA during the last three years are given in Statement-I (See below). State-wise targets and achievements under SGSY during the last three years are given in Statement-II.

Statement-I

Achievements under National Rural Employment Guarantee Act (NREGA)

(In lakhs)

Sl. No.	States	2006-07		2007-08		2008-09	
		No. of house-holds provided employment	Person-days of employment generated	No. of house-holds provided employment	Person-days of employment generated	No. of house-holds provided employment	Person-days of employment generated
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	21.61	678.77	48.04	2010.28	57.00	2735.45
2.	Arunachal Pradesh	0.17	4.53	0.04	2.79	0.59	25.71
3.	Assam	7.92	572.92	14.02	487.61	18.77	751.07
4.	Bihar	16.89	596.87	38.59	843.03	38.22	991.75
5.	Chhattisgarh	12.57	700.21	22.85	1316.11	22.70	1243.18
6.	Gujarat	2.26	100.48	2.91	90.06	8.51	213.07
7.	Haryana	0.51	24.12	0.71	35.76	1.63	69.11
8.	Himachal Pradesh	0.64	29.90	2.71	97.53	4.46	205.28
9.	Jammu and Kashmir	1.21	32.30	1.17	36.80	1.99	78.80
10.	Jharkhand	13.94	520.47	16.80	747.54	15.76	749.97
11.	Karnataka	5.45	222.01	5.50	197.78	8.96	287.64
12.	Kerala	0.99	20.48	1.85	60.75	6.92	153.75
13.	Madhya Pradesh	28.66	1971.77	43.47	2753.01	52.08	2946.97
14.	Maharashtra	3.53	159.28	4.75	184.86	9.06	419.85
15.	Manipur	0.19	18.57	1.13	48.32	3.81	285.62
16.	Meghalaya	0.97	24.22	1.06	41.33	2.24	86.31
17.	Mizoram	0.51	7.85	0.89	31.53	1.72	125.82
18.	Nagaland	0.28	13.08	1.15	24.31	2.97	202.70
19.	Orissa	13.94	799.34	10.97	405.23	11.05	403.75
20.	Punjab	0.32	15.57	0.50	19.15	1.47	39.89
21.	Rajasthan	11.75	998.87	21.70	1678.38	63.73	4829.55

1	2	3	4	5	6	7	8
22.	Sikkim	0.04	2.42	0.20	8.60	0.52	26.34
23.	Tamil Nadu	6.83	182.79	12.35	645.25	32.89	1203.59
24.	Tripura	0.74	50.13	4.24	181.05	5.49	351.12
25.	Uttar Pradesh	25.73	822.91	40.96	1363.05	43.36	2278.39
26.	Uttaranchal	1.34	40.60	1.89	80.34	2.99	104.33
27.	West Bengal	30.84	440.08	38.43	968.77	30.26	786.61
28.	Andaman and Nicobar Islands	—	—	—	—	0.06	1.00
29.	Dadra and Nagar Haveli	—	—	—	—	0.02	0.48
30.	Lakshadweep	—	—	—	—	0.03	1.82
31.	Pondicherry	—	—	—	—	0.12	1.64
TOTAL:		209.83	9050.54	338.88	14359.22	449.38	21600.57

Statement-II

Targets and achievements under Swarnjayanti Gram Swarozgar Yojana

Sl. No.	States/U.T.	2006-07		2007-08		2008-09	
		Total No. of Swarozgaris assisted		Total No. of Swarozgaris assisted		Total No. of Swarozgaris assisted	
		Target	Achievement	Target	Achievement	Target	Achievement
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	57921	638843	71390	263615	93601	188837
2.	Arunachal Pradesh	3023	1878	3962	1599	4883	774
3.	Assam	78544	67587	102960	100261	126875	142728
4.	Bihar	137805	109350	169832	100159	222669	127226
5.	Chhattisgarh	30592	33669	37715	44914	49449	46542
6.	Goa	546	711	596	735	1102	592
7.	Gujarat	21803	27237	26873	45189	35233	41728
8.	Haryana	12827	14158	15810	19891	20728	20639
9.	Himachal Pradesh	5402	5905	6658	7764	8729	11863
10.	Jammu and Kashmir	6686	8219	8240	6818	10804	6990

1	2	3	4	5	6	7	8
11.	Jharkhand	51939	69077	64035	77168	83957	83103
12.	Karnataka	43739	46407	53910	95409	70682	99950
13.	Kerala	19625	22401	24189	39683	31715	43784
14.	Madhya Pradesh	65584	59781	80826	73091	105972	99200
15.	Maharashtra	86461	84707	106567	119344	139730	154647
16.	Manipur	5266	3560	6902	3144	8509	3640
17.	Meghalaya	5899	3328	7733	3419	9529	2195
18.	Mizoram	1365	11856	1789	5830	2205	8748
19.	Nagaland	4047	3273	5305	2259	6537	3205
20.	Orissa	66250	68687	81656	87171	107051	126206
21.	Punjab	6234	10532	7683	15402	10074	13109
22.	Rajasthan	33212	38445	40936	50351	53671	58495
23.	Sikkim	1511	1397	1981	1718	2441	1689
24.	Tamil Nadu	51215	53509	63125	152907	82764	113097
25.	Tripura	9507	9551	12463	13672	15357	23847
26.	Uttar Pradesh	198389	257577	244500	292105	320567	319568
27.	Uttaranchal	10426	10564	12873	13482	16877	18044
28.	West Bengal	73624	28251	90744	60736	118976	99905
29.	Andaman and Nicobar Islands	205	108	149	195	165	243
30.	Daman and Diu	205	0	149	0	165	0
31.	Dadra and Nagar Haveli	205	23	149	0	165	24
32.	Lakshadweep	205	42	149	177	165	0
33.	Pondicherry	205	1293	894	1087	1323	1257
TOTAL:		1090468	1691926	1352745	1699295	1762670	1861875

Pending funds for IWDP and DPAP

†3493. SHRI SHREEGOPAL VYAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether under the Watershed Development Project of Chhattisgarh instalments of

†Original notice of the question was received in Hindi.